

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/53/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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K. MOORTHY

R6-R8

Ravi Rajan

Pehlu

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Ravi

ORDER

Counsels representing both the parties are present and submitted that the matter is sub judice before the NCLAT. They prayed for time to make submissions. Time is enlarged at request. Put up on 06.04.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc